

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 22.07.2022 (FRIDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 31 of 2022	Saraswati Sales Corporation Vs. Competition Commission of India	Ashutosh Kumar	

Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

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- 1. Notice Board**
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**By order of Hon'ble Chairperson
-sd/-
Registrar**